

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 25.11.2019

CAUSE LIST - 2

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 171/BB/2018	For hearing - CIRP	Sec 10 of I&B code 2016	M/s Cryo-Save (India) Pvt Ltd	M S Viswanathan & another	Shri Subramaniam Aneetha, IRP	S A Associates

ADVOCATE FOR PETITIONER/s:

K. S. VADIVELU
94483-55070.

— I. T. Indri
25/11/2019

ADVOCATE FOR RESPONDENT/s:

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ORDER

Heard Shri K.S. Vadivelu, learned ^{prosecy} Counsel for the Petitioner.

Post the case on **18.12.2019**.

Jin

Member (T)

Vijay

Member (J)

Krishna

Verified

Court Officer